

I. Report and Accounts (1989-90) of the Pyrites Phosphates and Chemicals Limited, Rohtas (Bihar) and related' papers

II. Report and Accounts (1989-90) of the Fertilizers and Chemicals Travancore Limited, Kochi and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTAM DAS PATEL): On behalf of SHRI RAM BAHADUR SINGH: I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, A copy each (in English and Hindi) of the following papers:—

- (i) (a) Thirtieth Annual Report and Accounts of the Pyrites Phosphates and Chemicals Limited, Rohtas (Bihar), for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-1968/91]
- (ii) (a) Forty-sixth Annual Report and Accounts of the Fertilizers and Chemicals Travancore Limited, Kochi, for the year 1989-90, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-1967/91]

I. Report of the Comptroller and Auditor General of India

II. Report and Accounts (1989-90) of the Industrial Development Bank of India, Bombay and related papers

THE DEPUTY MINISTER IN THE

MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVI-JAY SINGH): I lay on the Table—

- I. A copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended March 31, 1989—Union Government (Civil) [No. 16 of 1990] on Rural Landless Employment Guarantee Programme, under clause (1) of article 151 of the Constitution. [Placed in Library. See No. LT—2081/91]
- II. A copy each (in English and Hindi) of the following papers, under sub section (5) of Section 18 and sub section (5) of Section 23 of the Industrial Development Bank of India Act, 1964 read with section 13 and 15 of the Public Financial Institutions Laws (Amendment) Act, 1975:—
 - (i) Annual Report and Accounts of the Industrial Development Bank of India, Bombay, for the year 1989-90 together with the Auditors' Report on the Accounts.
 - (ii) Review by Government on the working of the Bank. [Placed in Library See No. LT-1732/90]

I. Report and Accounts (1999-90) of the Mandya National Paper Mills Limited, Belagula (Karnataka) and related papers

II. Report and Accounts (1989-90) of the Tyre Corporation of India Limited, Calcutta, and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): I lay on the Table—

A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- I. (a) Thirty-second Annual Report and Accounts of the Mandya National Paper Mills Limited, Belagula, (Karnataka) for the year 1989-90, together with the Auditors' report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-2083/91]
- II. (a) Annual Report and Accounts of the Tyre Corporation of India Limited, Calcutta, for the year 1989-90, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-2084/91]

I. Report and Accounts (1989-90) of the Tool Room and Training Centre, Delhi and related papers

II. Report and Accounts (1989-90) of

Central Tool Room, Ludhiana and related papers

III. Report and Accounts (1989-90) of the Central Institute of Hand Tools, Jalandhar and related papers

IV. Report and Accounts (1989-90) of the Process-cum-Product Development Centre, Mccrut and related papers

V. Report and Accounts (1987-88) of National Federation of Industrial Cooperatives Limited, New Delhi and related papers

SHRI DASAI CHOWDHARY: Sir, I also lay on the Table:

A copy each (in English and Hindi) of the following papers:—

- I. (a) Annual Report and Accounts of the Tool Room & Training Centre, Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed¹ in Library. See No. LT-2091/91]
- II. (a) Annual Report and Accounts of the Central Tool Room, Ludhiana, for the year 1989-90, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See Up. LT-2090/91]
- III. (a) Annual Report and Accounts of the Central Institute of Hand Tools, Jalandhar, for the year 1989-90, together with the Auditors' Report on the Accounts.